

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 24.10.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 24.10.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 116/2014	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Mr. Sanjay Kumar Visen, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Raj Kumar, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Pragati Neekhara, Adv. Ms. Antima Bazaz, Adv. Mr. Varun Thakur, Adv. for N.M.C.G. Ms. Priyanka Swami, Adv. for State of UP	25.10.2018
2.	Original Application No. 695/2018	Israfil, RWA Mustafabad Vs. Nafis Nilgar		25.10.2018
3.	Original Application No. 696/2018	Residents of Asha Nagar, Mulund West, Mumbai Vs. State of Maharashtra		25.10.2018
4.	Original Application No. 697/2018	Resident Welfare Association, Laxmi Nagar Vs. Govt. of NCT of Delhi		25.10.2018
5.	Original Application No. 698/2018	Ranbir Singh Vs. State of Uttar Pradesh		25.10.2018
6.	Original Application No. 704/2018	Residents of Dalit Basti, Lankapuri Vs. State of Uttar Pradesh		25.10.2018
7.	Original Application No. 705/2018	Residents of Krishna Nagar Vs. Govt. of NCT of Delhi		25.10.2018
8.	Original Application No. 781/2018	Amit Pandey Vs. State of U.P. & Ors.	Mr. Ajeet Pandey, Adv. for Applicant	25.10.2018
9.	Original Application No. 782/2018 (M.A. No. 1522/2018 &M.A.No.1523/2018	Rehayasi Welfare Association (Regd) & Anr. Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant	29.10.2018
10.	Original Application No. 785/2018	Arvind Mahipal Vs. The Owner Express Generator Set & Ors.	Mr. Siddhartha Singh & Ms. Sarita Gupta, Adv. for Applicant	25.10.2018

COURT MASTER